



\$~19 to 64

IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 519/2021

ASHOK ALEXANDER

.....Petitioner

Through:

Mr. Ajay Vohra, Sr. Adv. with Mr. Rohit Jain, Mr. Aniket D. Agrawal, Ms. Manisha Sharma and Mr. Abhisek Singhvi,

Advs.

versus

DY DIRECTOR OF INCOME TAX (INV.)

UNIT 2(1) NEW DELHI

....Respondent

Through:

Mr. Abhishek Maratha, SSC with along Mr. **Apoorv** Agarwal, Mr. Parth Samwal, JSCs, Ms. Nupur Sharma, Mr. Gaurav Singh, Mr. Bhanukaran Singh Jodha, Ms. Muskaan Goel and Ms. Paridhi Kohli,

Advs.

20

W.P.(C) 1503/2021

SURENDRA KUMAR JAIN

.....Petitioner

Through:

Mr. Ajay Vohra, Sr. Adv. with Mr. Rohit Jain, Mr. Pradeep Chhindra, Mr. Aniket Agrawal, Mr. Rishabh Pareekh and Mr. Abhisek Singhvi,

Advs.

versus

ADDL. COMMISSIONER OF INCOME TAX,

CENTRAL RANGE-5, NEW DELHIRespondent

> Through: Mr. Zoheb Hossain, Spl.

> > Counsel, Mr. Vivek Gurnani, Mr. Pranjal Thipathi & Mr. Azeez Mushtaque, Advs.





21

+ W.P.(C) 1692/2021

POONAM JAIN

.....Petitioner

Through: Mr. Ajay Vohra, Sr. Adv. with

Mr. Rohit Jain, Mr. Aniket D. Agrawal, Ms. Manisha Sharma and Mr. Abhisek Singhvi,

Advs.

versus

ADDL. COMMISSIONER OF INCOME TAX

CENTRAL RANGE 5 NEW DELHIRespondent

Through: Mr. Indruj Singh Rai, SSC

along with Mr. Sanjeev Menon, Mr. Rahul Singh, JSCs and Mr.

Anmol Jagga, Adv.

22

+ W.P.(C) 1693/2021

GEETIKA JAIN

....Petitioner

Through: Dr. Abhishek M. Singhvi, Sr.

Adv., Mr. Ajay Vohra, Sr. Adv. with Mr. Rohit Jain, Mr. Amit Bhandari, Mr. Aniket D. Agrawal, Ms. Manisha Sharma and Mr. Abhisek Singhvi,

Advs.

versus

ADDL. COMMISSIONER OF INCOME TAX,

CENTRAL RANGE-5, NEW DELHIRespondent

Through: Mr. Indruj Singh Rai, SSC

along with Mr. Sanjeev Menon, Mr. Rahul Singh, JSCs and Mr.

Anmol Jagga, Adv.

23

+ W.P.(C) 5012/2021

MANAVINDER SINGHPetitioner

Through: Mr. Piyush Sharma, Ms.

Shweta Singh, Advocates.





versus

DY DIRECTOR OF INCOME TAX (INV)

UNIT 3(4) NEW DELHIRespondent

Through: Mr. Sanjay Kumar, SSC along

with Ms. Easha Kadian, JSC. Mr. Indruj Singh Rai, SSC along with Mr. Sanjeev Menon, Mr. Rahul Singh, JSCs and Mr.

Anmol Jagga, Adv.

24

+ W.P.(C) 5561/2021

ROBERT VADRA

.....Petitioner

Through: Mr. Suman Jyoti Khaitan, Mr.

Prateek Chadha, Mr. Vikas Kumar, Mr. Ayush Kapoor &

Mr. Sreekar, Advs.

versus

UNION OF INDIA & ORS.

....Respondents

Through: Mr. Ravi Prakash, Adv. For

UOI

Mr. Zoheb Hossain, Spl. Counsel, Mr. Vivek Gurnani, Mr. Pranjal Thipathi & Mr. Azeez Mushtaque, Advs.

25

+ W.P.(C) 5007/2021

ANIL KUMAR MITTAL

.....Petitioner

Through:

Mr. Anirudh Bakhru, Mr. Ayush Puri, Ms. Vasundhara Bakhru, Ms. Umang Tyagi, Ms. Archita Mahlawat and Ms. Vijay Laxmi Rathi, Mr. Kanav Madnani, Mohd. Umar & Mr.

Sultan Jafri. Advs.





versus

ADDL.COMMISSIONER OF INCOME TAXRespondent

Through:

Mr. Debesh Panda, Senior Standing Counsel Ms. Zehra Khan, Junior Standing Counsel Mr. Vikramaditya Singh, Junior Standing Counsel Mr. Vas Dev Verma, Adv. Ms. Anauntta Shankar, Adv. Mr. Kanishk Aggrawal, Adv. Mr. Ojaswa Pathak, Adv. Mr. **Udbhav** Gady, Adv. Mr. Sri Aditya Kumar, Adv. Mr. Ishan Puri, Adv. Mr. Ruchir Joshi, Adv. Mr. Sanjay Kumar, SSC along with Ms. Easha Kadian, JSC.

26

+ W.P.(C) 5170/2021

ANOOP KUMAR GUPTA

Through:

.....Petitioner

Mr. Anirudh Bakhru, Mr. Ayush Puri, Ms. Vasundhara Bakhru, Ms. Umang Tyagi, Ms. Archita Mahlawat and Ms. Vijay Laxmi Rathi, Mr. Kanav Madnani, Mohd. Umar & Mr. Sultan Jafri. Advs.

versus

ADDL.COMMISSIONER OF INCOME TAXRespondent
Through: Mr. Sanjay Kumar, SSC along

with Ms. Easha Kadian, JSC.

27

+ W.P.(C) 5181/2021

ARUN KUMAR GUPTA

....Petitioner

Mr. Anirudh Bakhru, Mr. Ayush Puri, Ms. Vasundhara Bakhru, Ms. Umang Tyagi, Ms. Archita Mahlawat and Ms.

Through:





Vijay Laxmi Rathi, Mr. Kanav Madnani, Mohd. Umar & Mr. Sultan Jafri, Advs.

versus

ADDL.COMMISSIONER OF INCOME TAXRespondent

Through: Mr. Sanjay Kumar, SSC along

with Ms. Easha Kadian, JSC.

28

+ W.P.(C) 5294/2021

DEEPAK TALWARPetitioner

Through: Mr. Vaibhav Suri, Adv.

versus

UNION OF INDIA & ORS.

....Respondents

Through: Mr. Ravi Prakash, Adv. For

UOI.

Mr. Shashank Garg, CGSC along with Ms. Nishtha Jain, Mr. Raghav Bhatia, Ms. Aradhya Chaturvedi and Mr.

Siddharth Sharma, Advs.

Mr. Zoheb Hossain, Spl. Counsel, Mr. Vivek Gurnani, Mr. Pranjal Thipathi & Mr.

Azeez Mushtaque, Advs.

29

+ W.P.(C) 5559/2021

HARVANSH CHAWLA

.....Petitioner

Through: Mr. S.G. Hossain, Senior

Advocate with Mr. Ruchesh Sinha and Mr. Syed Mohd.

Fazal, Advs.

versus

MINISTRY OF FINANCE & ORS.Respondents

Through: Mr. Ravi Prakash, Adv. For





UOI

Mr. Sunil Agarwal, SSC along with Mr. Shivansh B. Pandya, Mr. Viplav Acharya, JSCs and Mr. Utkarsh Tiwari, Adv.

30

+ W.P.(C) 4225/2022

MADHULIKA TIWARI

Mr. Salil Kapoor, Ms. Ananya

.....Petitioner

Kapoor, Mr. Sanat Kapoor, Mr.

Sumit Lalchandani, Mr. Tarun Chanana, Mr Shivam Yadav and Mr. Utkarsh Kumar Gupta,

Advocates.

versus

Through:

JOINT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, RANGE 5 DELHI AND ANR.Respondents

Through: Mr. Vipul Agrawal, SSC along

with Mr. Gibran Naushad and Ms. Sakashi Shairwal, JSCs.

31

+ W.P.(C) 6092/2021

KRISHAN LAL MADHOKPetitioner

Through: Mr. P.D. Gupta, Sr. Adv. with

Mr. Atul Gupta, Adv.

versus

UNION OF INDIA & ORS.

....Respondents

Through:

Mr Satya Ranjan Swain (SPC) with Mr Kautilya Birat & Mr. Soumyadip Chakraboraty, Adv.

for Respondent No 1.

Mr. Debesh Panda, Senior Standing Counsel Ms. Zehra Khan, Junior Standing Counsel Mr. Vikramaditya Singh, Junior Standing Counsel Mr. Vas Dev Verma, Adv. Ms. Anauntta





Shankar, Adv. Mr. Kanishk Aggrawal, Adv. Mr. Ojaswa Pathak, Adv. Mr. Udbhav Gady, Adv. Mr. Sri Aditya Kumar, Adv. Mr. Ishan Puri, Adv. Mr. Ruchir Joshi, Adv.

32

W.P.(C) 217/2022

MR MOHIT JAIN

.....Petitioner

Through: Mr. Sachit Jolly, Ms. Mansha

Anand, Mr. Abhyudaya Shankar Bajpai & Mr. Aditya

Rathore, Advs.

versus

DY DIRECTOR OF INCOME TAX INV & ORS. .. Respondent

Through: Mr. Ravi Prakash, Adv. For

UOI

Mr. Gaurav Gupta, SSC along with Mr. Shivendra Singh & Mr. Yojit Pareek, JSCs. and Mr.

Adarsh Nigam, Advocate.

33

+ W.P.(C) 3816/2023

R.D. PURI

....Petitioner

Through: Mr. Anirudh Bakhru, Mr.

Ayush Puri, Ms. Vasundhara Bakhru, Ms. Umang Tyagi, Ms. Archita Mahlawat and Ms. Vijay Laxmi Rathi, Mr. Kanav Madnani, Mohd. Umar & Mr.

Sultan Jafri. Advs.

Mr. Sachit Jolly, Ms. Mansha Anand, Mr. Abhyudaya Shankar Bajpai & Mr. Aditya

Rathore, Advs.

versus

DEPUTY DIRECTOR OF INCOME TAX (INV)

UNIT 3(2), & ANR.

....Respondents





Through:

Mr. Gaurav Gupta, SSC with Mr. Shivendra Singh, JSC and Mr. Yojit Pareek, JSC for R/Income Tax.

Mr. Debesh Panda, Senior Standing Counsel Ms. Zehra Khan, Junior Standing Counsel Mr. Vikramaditya Singh, Junior Standing Counsel Mr. Vas Dev Verma, Adv. Ms. Anauntta Shankar, Adv. Mr. Kanishk Aggrawal, Adv. Mr. Ojaswa Pathak, Adv. Mr. Gady, Adv. Mr. Sri Aditya Kumar, Adv. Mr. Ishan Puri, Adv. Mr. Ruchir Joshi, Adv. Mr. Zoheb Hossain, Spl. Counsel, Mr. Vivek Gurnani, Mr. Pranjal Thipathi & Mr. Azeez Mushtaque, Advs.

34

+ W.P.(C) 3746/2022

MON MOHAN KOHLI THROUGH RISHAB KOHLI LEGAL REPRESENTATIVE FOR FINANCIAL AND TAX MATTERS APPOINTED BY THIS HONORABLE COURT

.....Petitioner

Through: Ms. Kavita Jha, Sr. Adv. with

Mr. Vaibhav Kulkarni and Mr. Himanshu Aggarwal, Advs.

versus

ADDL. COMMISSIONER OF INCOME TAXRespondent
Through: Mr. Puneet Rai, SSC along with
Mr. Ashvini Kumar, Mr.
Rishabh Nangia, JSCs and Mr.

Nikhil Jain, Adv.

35

+ W.P.(C) 3892/2022





DEEPAK NARGIS

.....Petitioner

Through:

Mr. Ajay Bhargava with Ms. Vanita Bhargava, Mr. Shivank Diddi & Ms. Phalguni Nigam,

Advs.

versus

UNION OF INDIA & ORS.

....Respondents

Through:

Mr. Ravi Prakash, Adv. For

UOI

Mr. Puneet Rai, SSC along with Mr. Ashvini Kumar, Mr. Rishabh Nangia, JSCs and Mr.

Nikhil Jain, Adv.

36

+ W.P.(C) 4291/2022

RAJENDRA PRASAD NARGIS

.....Petitioner

Through:

Mr. Ajay Bhargava with Ms. Vanita Bhargava, Mr. Shivank Diddi & Ms. Phalguni Nigam,

Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through:

Mr. Ravi Prakash, Adv. For

UOI

Mr. Puneet Rai, SSC along with Mr. Ashvini Kumar, Mr. Rishabh Nangia, JSCs and Mr.

Nikhil Jain, Adv.

37

W.P.(C) 4292/2022

SUDHA NARGIS

....Petitioner

Through:

Mr. Ajay Bhargava with Ms. Vanita Bhargava, Mr. Shivank Diddi & Ms. Phalguni Nigam,

Advs.





versus

UNION OF INDIA & ORS.Respondents

> Mr. Ravi Prakash, Adv. For Through:

> > UOI

Mr. Puneet Rai, SSC along with Ashvini Kumar, Rishabh Nangia, JSCs and Mr.

Nikhil Jain, Adv.

38

W.P.(C) 5206/2022 & CM APPL. 18197/2022 (Stay)

RAVI BHARADWAJPetitioner

> Through: Jain and Mr. Gauray Mr.

> > Shubham Gupta, Advs.

versus

ADDL. COMMISSIONER OF INCOME TAXRespondent

Mr. Gaurav Gupta, SSC with Through:

Mr. Shivendra Singh, JSC and

Mr. Yojit Pareek, JSC.

Mr. Puneet Rai, SSC along with Mr. Ashvini Kumar, Mr. Rishabh Nangia, JSCs and Mr.

Nikhil Jain, Adv.

39

W.P.(C) 6261/2022

KRISHNA KUMAR MOWDGALPetitioner

> Gaurav Jain and Mr. Through: Mr.

> > Shubham Gupta, Advs.

versus

ADDL COMMISSIONER OF INCOME TAX

CENTRAL RANGE 2 NEW DELHIRespondent

> Mr. Puneet Rai, SSC along with Through:

> > Mr. Ashvini Kumar. Rishabh Nangia, JSCs and Mr.

Nikhil Jain, Adv.

40

W.P.(C) 6562/2022





DHARAM VIR CHUGH

.....Petitioner

Through:

Mr. Gaurav Jain and Mr.

Shubham Gupta, Advs.

versus

ASSISTANT DIRECTOR OF INCOME

TAX,INVESTIGATION, UNIT 4(1),Respondent

Through: Mr. Indruj Singh Rai, SSC

along with Mr. Sanjeev Menon, Mr. Rahul Singh, JSCs and Mr.

Anmol Jagga, Adv.

41

+ W.P.(C) 4252/2022

ROHIT TIWARIPetitioner

Through: Mr. Salil Kapoor, Ms. Ananya

Kapoor, Mr. Sanat Kapoor, Mr. Sumit Lalchandani, Mr. Tarun Chanana, Mr Shivam Yadav and Mr. Utkarsh Kumar Gupta,

Advocates.

versus

JOINT COMMISSIONER OF INCOME TAX, CENTRAL

CIRCLE, RANGE-5 & ANR.Respondents

Through: Mr. Ruchir Bhatia, SSC along

with Mr. Anant Mann & Mr. Pratyaksh Gupta, JSCs, Mr. Abhishek Anand, Advocate.

Aulisiid

42

W.P.(C) 443/2024 & CM APPL. 2031/2024 (Stay)

RAVI BHARDWAJPetitioner

Through: Mr. Gaurav Jain and Mr.

Shubham Gupta, Advs.

versus

COMMISSIONER OF INCOME TAX CENTRAL RANGE 2 NEW DELHIRespondent





Through: Mr. Puneet Rai, SSC along with

Mr. Ashvini Kumar, Mr. Rishabh Nangia, JSCs and Mr.

Nikhil Jain, Adv.

43

W.P.(C) 8927/2022

ASHOK KUMAR SINGHPetitioner

Through: Mr. Gautam Jain and Mr.

Manish Yadav, Advs.

versus

UNION OF INDIA AND ANR

....Respondents

Through: Mr. Asheesh Jain, CGSC along

with Mr. Gaurav Kumar, Ms. Vidhika Kapoor and Ms. Pooja

Bhardwaj, Advs. for R-1.

Mr. Sunil Agarwal, SSC along with Mr. Shivansh B. Pandya, Mr. Viplav Acharya, JSCs and

Mr. Utkarsh Tiwari, Adv.

44

+ W.P.(C) 13974/2022

SAGRI SINGH

.....Petitioner

Through: Mr. Piyush Sharma, Ms.

Shweta Singh, Advocates.

versus

DY DIRECTOR OF INCOME TAX (INV).....Respondent

Through: Mr. Indruj Singh Rai, SSC

along with Mr. Sanjeev Menon, Mr. Rahul Singh, JSCs and Mr.

Anmol Jagga, Adv.

45

+ W.P.(C) 14020/2022

GURPREETESH SINGH MAINI AND ORS.Petitioners

Through: Mr. Tushar Agarwal, Ms.

Roopsee Pandita, Mr. Arun

Kumar, Advs.





versus

UNION OF INDIA AND ORSRespondents

Through: Mr. Ravi Prakash, Adv. For

UOI

Mr. Sanjay Kumar, SSC along with Ms. Easha Kadian, JSC.

46

+ W.P.(C) 247/2023

DHARAM VIR CHUGHPetitioner

Through: Mr. Gaurav Jain and Mr.

Shubham Gupta, Advs.

versus

PRINCIPAL DIRECTOR OF INCOME TAX,

INVESTIGATION-2, NEW DELHIRespondent

Through: Mr. Indruj Singh Rai, SSC

along with Mr. Sanjeev Menon, Mr. Rahul Singh, JSCs and Mr.

Anmol Jagga, Adv.

47

+ W.P.(C) 3732/2023

DHRUV LAMBA

.....Petitioner

Through: Mr. Ajay Vohra, Sr. Adv. with

Mr. Rohit Jain, Mr. Aniket D. Agrawal, Ms. Manisha Sharma and Mr. Abhisek Singhvi,

Advs.

versus

DY DIRECTOR OF INCOME TAX

(INV) & ANR.Respondents

Through: Mr. Gaurav Gupta, SSC along

with Mr. Shivendra Singh & Mr. Yojit Pareek, JSCs. and Mr.

Adarsh Nigam, Advocate.





+ W.P.(C) 3801/2023 & CM APPL. 65399/2024

BHUPINDER SINGHPetitioner

Through: Mr. Kumail Abbas and Mr.

Deepanshu Mehta, Advs.

versus

DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION DD ADIT (INV) 3(1) NEW DELHI & ORS.

....Respondents

Through: Mr. Indruj Singh Rai, SSC

along with Mr. Sanjeev Menon, Mr. Rahul Singh, JSCs and Mr.

Anmol Jagga, Adv.

Mr. Shlok Chandra, SSC with Ms. Naincy Jain, Ms. Madhavi Shukla, JSCs and Mr. Sushant

Pandey, Advocate.

49

+ W.P.(C) 3802/2023

MUKUND CHOUDHARYPetitioner

Through: Mr. Kumail Abbas and Mr.

Deepanshu Mehta, Advs.

versus

DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION DD ADIT (INV) 2(1) FAIU DELHI & ORS.Respondents

Through: Mr. Indruj Singh Rai, SSC

along with Mr. Sanjeev Menon, Mr. Rahul Singh, JSCs and Mr.

Anmol Jagga, Adv.

50

+ W.P.(C) 3805/2023

KAPIL CHOUDHARYPetitioner

Through: Mr. Kumail Abbas and Mr.

Deepanshu Mehta, Advs.

versus

DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION





DD ADIT (INV) 2(1) FAIU DELHI & ORS.Respondents

Through: Mr. Indruj Singh Rai, SSC

along with Mr. Sanjeev Menon, Mr. Rahul Singh, JSCs and Mr.

Anmol Jagga, Adv.

51

W.P.(CRL) 1877/2019 & CRL.M.A. 30829/2019 (Stay),
 12695/2020 (Stay), 4955/2021 (Stay) & 19745/2021 (Vacation Of Interim Stay)

RITU KHAITAN

.....Petitioner

Through: Mr. A.T. Patra and Mr. Aditya

Ghadge, Advs.

versus

UNION OF INDIA & ORS.

....Respondents

Through:

Mr. Indruj Singh Rai, SSC along with Mr. Sanjeev Menon, Mr. Rahul Singh, JSCs and Mr.

Anmol Jagga, Adv.

52

W.P.(CRL) 618/2019 & CRL.M.A. 12696/2020 (Stay), 4991/2021 (Stay), 8400/2021 (Vacation of Interim Stay) & 12572/2021 (Direction)

GAUTAM KHAITAN

....Petitioner

Through:

Mr. A.T. Patra and Mr. Aditya

Ghadge, Advs.

versus

UNION OF INDIA & ORS

....Respondents

Through:

Mr. Gaurav Gupta, SSC along

with Mr. Shivendra Singh &

Mr. Yojit Pareek, JSCs. Mr. Zoheb Hossain, Spl. Counsel, Mr. Vivek Gurnani, Mr. Pranjal Thipathi & Mr.

Azeez Mushtaque, Advs.

53

+ W.P.(C) 4115/2023





VINEY KRISHAN CHAUDHRI

.....Petitioner

Through: Mr. Manu Sharma & Mr. Arjun

Kakkar, Advs.

versus

UNION OF INDIA & ORS.

....Respondents

Through: N

Mr. Himanshu Pathak, SPC and Mr. Amit Singh, Adv. for UOI. Mr. Shlok Chandra, SSC with Ms. Naincy Jain, Ms. Madhavi Shukla, JSCs and Mr. Sushant

Pandey, Advocate.

54

W.P.(C) 5312/2023 & CM APPL. 20711/2023 (Stay)

RAJESH KUMAR GUPTA

.....Petitioner

Through:

Mr. Salil Kapoor, Ms. Ananya Kapoor, Mr. Sanat Kapoor, Mr. Sumit Lalchandani, Mr. Tarun Chanana, Mr Shivam Yadav and Mr. Utkarsh Kumar Gupta,

Advocates.

versus

JOINT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, CENTRAL RANGE 4 & ANR.Respondents

Through:

Mr. Debesh Panda, Senior Standing Counsel Ms. Zehra Khan, Junior Standing Counsel Mr. Vikramaditya Singh, Junior Standing Counsel Mr. Vas Dev Verma, Adv. Ms. Anauntta Shankar, Adv. Mr. Kanishk Aggrawal, Adv. Mr. Ojaswa Pathak, Adv. Mr. Udbhav Gady, Adv. Mr. Sri Aditya Kumar, Adv. Mr. Ishan Puri, Adv. Mr. Ruchir Joshi, Adv.





55

+ W.P.(C) 5396/2023

VAIDYANATHAN VENKATESWARAN SIVAKUMAR

.....Petitioner

Through: Mr. Ajay Vohra, Sr. Adv. with

Mr. Rohit Jain, Mr. Aniket D. Agrawal, Ms. Manisha Sharma and Mr. Abhisek Singhvi,

Advs.

versus

ASSISTANT DIRECTOR OF INCOME

TAX (INV)Respondent

Through: Mr. Gaurav Gupta, SSC along

with Mr. Shivendra Singh & Mr. Yojit Pareek, JSCs. and Mr.

Adarsh Nigam, Advocate.

56

+ W.P.(C) 8154/2023

SANJAY BHASKARPetitioner

Through: Mr. Giriraj Subramanium, Mr.

Akhilesh Talluri, Advs.

versus

UNION OF INDIA THROUGH ITS

SECRETARY & ORS.Respondents

Through: Mr. Ravi Prakash, Adv. For

UOI

Mr. Abhishek Maratha, SSC along with Mr. Apoorv Agarwal, Mr. Parth Samwal, JSCs, Ms. Nupur Sharma, Mr. Gaurav Singh, Mr. Bhanukaran Singh Jodha, Ms. Muskaan Goel and Ms. Paridhi Kohli,

Advs.

57

+ W.P.(C) 9641/2023 & CM APPL. 36956/2023 (Stay)





ANIKET BAKSHI

....Petitioner

Through:

Mr. Giriraj Subramanium, Mr.

Akhilesh Talluri, Advs.

versus

UNION OF INDIA & ORS.

....Respondents

Through:

Ms. Arti Bansal, Mr. Kamal Digpaul and Ms. Akanksha Kumari, Advocates for UOI. Mr. Indruj Singh Rai, SSC along with Mr. Sanjeev Menon, Mr. Rahul Singh, JSCs and Mr.

Anmol Jagga, Adv.

58

- W.P.(C) 9962/2023 & CM APPL. 38378/2023 (Stay)

TARUN BAKSHI

.....Petitioner

Through:

Mr. Giriraj Subramanium, Mr.

Akhilesh Talluri, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF

HOME AFFAIRS & ORS.

....Respondents

Through:

Mr. Ravi Prakash, Adv. For

UOI

Mr. Indruj Singh Rai, SSC along with Mr. Sanjeev Menon, Mr. Rahul Singh, JSCs and Mr.

Anmol Jagga, Adv.

59

W.P.(C) 14827/2023 & CM APPL. 58994/2023 (Interim Relief)
 & 58996/2023 (Lengthy List Of Dates & Synopsis)

MR. DEEPAK TALWAR

.....Petitioner

Through:

Mr. Tanveer Ahmed Mir, Mr.

Vaibhav Suri, Mr. Yash Datt,

Advocates.

versus





UNION OF INDIA AND ORSRespondents

Through: Mr. Shashank Garg, CGSC

with Mr. Ravi Prakash, Ms. Nishtha Jain, Ms. Aradhya Chaturvedi, Mr. Raghav Bhatia,

Advocates for UOI.

Mr. Zoheb Hossain, Spl.

Counsel, Mr. Vivek Gurnani, Mr. Pranjal Thipathi & Mr.

Azeez Mushtaque, Advs.

60

61

+ W.P.(C) 16549/2023 & CM APPL. 66687/2023 (Interim Relief)

VIJAY PAL SACHDEVPetitioner

Through: Mr. Sachit Jolly, Ms. Manisha

Anand, Mr. Abhyudaya Shankar Bajpai and Mr. Aditya

Rathore, Advocates.

versus

DEPUTY DIRECTOR OF INCOME TAX

(INV.) UNIT 3(1) NEW DELHI & ANR.Respondents

Through: Mr. Vipul Agrawal, SSC along

with Mr. Gibran Naushad and Ms. Sakashi Shairwal, JSCs.

+ W.P.(C) 16568/2023 & CM APPL. 66779/2023 (Stay)

RAJESH KUMAR GUPTAPetitioner

Through: Mr. Salil Kapoor, Ms. Ananya

Kapoor, Mr. Sanat Kapoor, Mr. Sumit Lalchandani, Mr. Tarun Chanana, Mr Shivam Yadav and Mr. Utkarsh Kumar Gupta,

Advocates.

versus

DEPUTY DIRECTOR OF INCOME TAX -

INVESTIGATION & ORS.Respondents

Through: Mr. Shlok Chandra, SSC with





Ms. Naincy Jain, Ms. Madhavi Shukla, JSCs and Mr. Sushant Pandey, Advocate.

62

W.P.(C) 1853/2024 & CM APPL. 7731/2024 (Stay), 42383/2024 (81 Days Delay in C. A.)

KUMUD CHOWDHARYPetitioner

Through: Mr. Ajay Vohra, Sr. Adv. with

Mr. Rohit Jain, Mr. Pradeep Chhindra, Mr. Aniket D. Agrawal, Mr. Rishabh Pareekh and Mr. Abhisek Singhvi,

Advs.

versus

THE ASSISTANT DIRECTOR OF INCOME

TAX (INV)-3(1) NEW DELHIRespondent

Through: Mr. Vipul Agrawal, SSC along

with Mr. Gibran Naushad and Ms. Sakashi Shairwal, JSCs.

63

+ W.P.(C) 4558/2024 & CM APPL. 18698/2024 (Stay) & 28191/2024 (Stay)

SUVIGYA JAIN SINGHIPetitioner

Through: Mr. Jagjit Singh Sahni, Mr.

Amanpreet Singh & Ms.

Gurpreet Kaur Sahni Advs.

versus

ADDL DIRECTOR OF INCOME

TAX AND ORSRespondent

Through: Mr. Sanjay Kumar, SSC along

with Ms. Easha Kadian, JSC.

64

W.P.(C) 6728/2024 & CM APPL. 27987/2024 (Interim Stay)

JASMOHAN SINGHPetitioner

Through: Mr. M.S. Syali, Sr. Adv. with

Mr. Mayank Nagi, Ms. Husnal Syali Nagi, Mr. Tarun Singh





and Mr. Sandeep Yadav, Advs.

versus

DY DIRECTOR OF INCOME TAX INVESTIGATION UNIT 4 4 NEW DELHIRespondent

Through:

Mr. Gaurav Gupta, SSC along with Mr. Shivendra Singh & Mr. Yojit Pareek, JSCs.
Mr. Debesh Panda, Senior

Mr. Debesh Panda, Senior Standing Counsel Ms. Zehra Khan, Junior Standing Counsel Mr. Vikramaditya Singh, Junior Standing Counsel Mr. Vas Dev Verma, Adv. Ms. Anauntta Shankar, Adv. Mr. Kanishk Aggrawal, Adv. Mr. Ojaswa Pathak, Adv. Mr. Udbhav Gady, Adv. Mr. Sri Aditya Kumar, Adv. Mr. Ishan Puri, Adv. Mr. Ruchir Joshi, Adv.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA HON'BLE MR. JUSTICE RAVINDER DUDEJA ORDER 08.11.2024

%

- 1. We recall that Dr. Singhvi, learned Senior Counsel who has to address submissions today, had requested that this batch be taken up in the post lunch Session. However, that would not be possible on account of the Full Court Reference which is slated for today.
- 2. Consequently, let the batch be re-notified for 22.11.2024 as part heard in the category of "End of Board" matters.

YASHWANT VARMA, J.

RAVINDER DUDEJA, J.

NOVEMBER 08, 2024/sk